

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 108 of 2013

Dated : 14th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent (s): Ms. Suparna Srivastava for R.1

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on 10.03.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr